

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25-03-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/10/IB/2021
IN
PETITION NUMBER : CP/1307/IB/2018
NAME OF THE PETITIONER : M/s.Synergy Holdings
NAME OF THE RESPONDENTS : V. Venkata Sivakumar (Liquidator)
M/s. The Jeypore Sugar Company Ltd
UNDER SECTION : Sec 60 (5) of IBC, 2016

ORDER

Ld. Counsel Mr. Akhil Bhansali for the Applicant and Learned
Liquidator/Respondent Mr. V. Venkata Sivakumar are present.

The Liquidator states that as per the earlier order dated 18.03.2021, connected
matters are posted to 13.04.2021.

At request of the Liquidator, matter is adjourned to **13.04.2021** for hearing and
disposal.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

VS